

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 1990/2024 In C.P. (IB)/4081(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: **Kamal Kishor Gurnani - Liquidator
of Shree Mahalaxmi Agro Farms
Private Limited**
IN THE MATTER OF
Bank of India
V/s
Shree Mahalaxmi Agro Farms Pvt Ltd

**Section: 7 of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT**

ORDER

IA No. 1990/2024:- Adv. Jesal Singh appeared for the Applicant. The present application has been filed for placing on record the progress report for the quarter ended on 31.03.2024. The said report is taken on record. No order is called for. With the aforesaid observation, **IA No. 1990/2024** is **allowed** and **disposed of**.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)